

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 05/2004
RT CP (CAA) No.182/Chd/HP/2017**

In the matter of:

M/s Morepan Laboratories

...Petitioner

Present: Mr.U.K.Chaudhary, Senior Advocate with Mr.Satpal Dhamija, Mr.Parmod Singh, Mr.Naveen Dahiya, Mr.Himanshu Vij, Mr.R.K.Gosain and Mr.Srijan Tiwari, Advocates for the petitioner.
Dr.Raj Singh, Registrar of Companies, Chandigarh, Punjab and Himachal Pradesh
Mr.Parveen Gupta, Advocate for Dr.Ashwinie Bansal, Advocate Senior Standing Counsel for Central Government.

Petitioner filed additional affidavit with documents. Copy was already supplied to the Registrar of Companies, Himachal Pradesh. Arguments inconclusive. List the matter on 14.12.2017.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

December 12, 2017
subbu